

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 21.10.2019 (MONDAY)**

**COURT - II**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Orders (For Renewal of FDR)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	TA (AT) (Compt.) No. 08 of 2017 (Old Appeal No. 46/2016)	ACC Limited. Vs. Competition Commission of India & Ors.	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
<b>2.</b>	TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Ltd. vs. Competition commission of India & Anr.	H.S. Chandhoke, G.R. Bhatia	Vaibhav Gaggar, R-1 Atul Dua, R-2
<b>3.</b>	TA (AT) (Compt.) No. 16 of 2017 (Old Appeal No. 54/2016)	The Ramco Cements Limited Vs. Competition Commission Of India And Another	Shruti Iyer	Neha Mishra
<b>4.</b>	TA (AT) (Compt.) No. 17 of 2017 (Old Appeal No.55/2016)	JK Cement Limited Vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
<b>5.</b>	TA (AT) (Compt.) No. 26 of 2017 (Old Appeal No. 65 /2016)	Ambuja Cements Limited Vs. Competition Commission of India & Ors.	Nisha kaur Uberoi	Vaibhav Gaggar, R-1 Atul Dua R-Builder Assos.
<b>6.</b>	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
<b>7.</b>	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
<b>8.</b>	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
<b>9.</b>	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
<b>10.</b>	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

<b>11.</b>	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
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**For Orders**

<b>12.</b>	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
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**For Admission (Fresh Cases)**

<b>13.</b>	Comp. App. (AT) (Ins) No. 1079 of 2019 <b>(With Defects)</b>	Damodar Valley Corporation. Vs. Divya Jyoti Sponge Iron Pvt Ltd & Ors. <b>With</b>	Madhumita Bhattacharjee	
<b>14.</b>	Comp. App. (AT) (Ins) No. 1080 of 2019 <b>(With Defects)</b>	Damodar Valley Corporation. Vs. Venky Hi-Tech Ispat Ltd & Ors.	Madhumita Bhattacharjee	
<b>15.</b>	Comp. App. (AT) (Ins) No. 1094 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	
<b>16.</b>	Comp. App. (AT) (Ins) No. 1096 of 2019	Amit Lodha. Vs. Associated Road Carrier Ltd.	Harsh N. Gokhale	
<b>17.</b>	Comp. App. (AT) (Ins) No. 1097 of 2019	Saritha Synthetics & Industries Ltd. Vs. Stressed Assets Stabilisation Fund.	Mayank Jain	
<b>18.</b>	Comp. App. (AT) (Ins) No. 1098 of 2019	Sanjay Gupta, R.P. of Topworth Pipes & Tubes Pvt. Ltd. Vs. Committee of Creditor, Topworth Pipes & Tubes Pvt. Ltd.	Abhishek Anand	
<b>19.</b>	Comp. App. (AT) (Ins) No. 1099 of 2019	Navdeep Rinwa Vs. Hexagon Nutrition Pvt. Ltd. & Anr.	Iswar Mohapatra	
<b>20.</b>	Competition App. (AT) No. 43 of 2019 <b>(With Defects)</b>	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar Sharma	

**For Admission (After Notice)**

<b>21.</b>	Comp. App. (AT) (Ins) No. 642 of 2019	P.M. Mahendran Vs. Tharuvai Ramachandran Ravichandran & Ors.	R. Prabhakaran	Priyanka Ghorawat-R2 Jurtine George-RP
<b>22.</b>	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1

23.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana-R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
24.	Comp. App. (AT) (Ins) No. 736 of 2019	Kline Technical Consulting LLC. Vs. Central Electronics Ltd.	Alok Tripathi	Anuj Kumar
25.	Comp. App. (AT) (Ins) No. 750 of 2019	Hemant Shantilal Shah. Vs. Care Office Equipment Ltd & Anr.	Arvind Kumar Gupta	Malak Bhatt-R2 Sumit Kansal-IRP
26.	Comp. App. (AT) (Ins) No. 776 of 2019	Seitz GmbH Vs. Simran Technologies Pvt. Ltd.	Swapnil Gupta	Rahul Gupta
27.	Comp. App. (AT) (Ins) No. 829 of 2019	Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors.	Rohit Krishan Naagpal	Achal Gupta-R1 Neeraj Yadav-R4 Sonakshi Dhiman- R5
28.	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt Ltd.	Monish Panda	
29.	Comp. App. (AT) (Ins) No. 931 of 2019	Eastern Electrodes & Coke Pvt Ltd. Vs. Bhaskar Shrachhi Alloys Ltd.	Vikrant Pachnanda	
30.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	S. Rama Kantha(JD-MCA)

**Note: The Court will rise at 01:00 PM.**

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**By Order**

**-sd/-  
Registrar**